

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated. 11/7/08....

Registration No. C.C.P. 28/07.....
in OA 795/02

..... P.N. Agrawal Applicant (s)

VERSUS

..... Arvind. Singh Respondent (s)

A copy of the ORDER dated 10.7.08 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

10.7.2008

Applicant by Shri S. Ganguly on behalf of Shri Manoj Sharma.
Respondents by Shri S.A. Dharmadhikari.

It is agreed by both the counsel that the Hon'ble Apex Court has issued notices in SLP.

In view of this the case is adjourned sine die with liberty to revive it after the ~~xx~~ decision in SLP.

c.c. to the respondents' counsel.

Sd/- (Mukesh Kumar Gupta) Sd/- (L.K. Joshi)
JM VC

सत्य प्रतिलिपि

B. Chaturvedi
11/7/08

अनुभाग अधिकारी
के. प्र. अ. जबलपुर (म.प्र.)

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11/7/08